



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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নং 34 দিশপুৰ, বৃহস্পতিবাৰ, 27 জানুৱাৰী, 2022, 7 মাঘ 1943 (শক)  
No. 34 Dispur, Thursday, 27th January, 2022, 7th Magha, 1943 (S. E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 27th January, 2022

No. LGL.59/2013/40.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 24th January, 2022 is hereby published for general information.

**ASSAM ACT NO. XXXXIII OF 2021**

**(Received the assent of the Governor on 24th January, 2022)**

**THE MAHAPURUSHA SRIMANTA SANKARADEVA  
VISWAVIDYALAYA (AMENDMENT) ACT, 2021**

## AN ACT

further to amend the Mahapurusha Srimanta Sankaradeva Viswavidyalaya Act, 2013

### Preamble

Whereas it is expedient to amend the Mahapurusha Srimanta Sankaradeva Viswavidyalaya Act, 2013, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act  
No.XIX of  
2013

It is hereby enacted in the Seventy second Year of the Republic of India as follows:-

- |  |    |   |
|--|----|---|
| Short title,<br>extent and<br>Commencement | 1. | <p>(1) This Act may be called the Mahapurusha Srimanta Sankaradeva Viswavidyalaya (Amendment) Act, 2021.</p> <p>(2) It shall have the like extent as the principal Act.</p> <p>(3) It shall come into force at once.</p>  |
| Amendment of<br>the Schedule               | 2. | <p>In the principal Act, in the Schedule , –</p> <p>(i) in serial No.2, for the words, “Located at Village- Atuatika Pathar, PO.- Hatijujua, PS- Jajori, Dist.- Nagaon, Revenue Circle – Nagaon Sadar, Head Quarter at Nagaon”, the following shall be substituted namely :-</p> <p style="padding-left: 40px;">“Located at Village- Atuatika Pathar, PO- Hatijujua, PS- Jajori, District- Nagaon, Revenue Circle – Nagaon Sadar, Head quarter- Nagaon with its constituent units at Guwahati, Jorhat, Dibrugarh, Dhubri and Goalpara”.</p> <p>(ii) in serial no.3, for the words, “Extending over the State of Assam”, the following shall be substituted namely :-</p> <p style="padding-left: 40px;">“It extends to the whole of Assam with its constituent units at Guwahati, Jorhat, Dibrugarh , Dhubri and Goalpara”.</p> |

**GEETANJALI DAS SAIKIA,**

Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.